

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : -  
Petition No : CP(IB)/11/CHE/2024  
Name of Petitioner :  
& Liquidator of M/s Evergo Stock India Pvt Ltd  
Name of Respondent :  
Section : Sec 59 of IBC, 2016

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**ORDER**

Present: Mr. Sandeep Kulkarni, Voluntary Liquidator.

Memo filed by the Liquidator vide SR. No 3663 dated 19.07.2024, giving the clarification in terms of the Order dated 24.06.2024.

Arguments heard.

**Order reserved.**

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**